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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/96/2016
NAME OF THE PETITIONER(S) : K. Ramakrishnan & 2 Others
NAME OF THE RESPONDENT(S) : Universal Heat Exchangers Ltd & 6 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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1. S. Manjula Devi, Adv
For KSR & Co, CBE

FOR Respondents

[Signature]

2. C. Bhagavathi, Advocate
For A.K. Mylram & Ans.

For Petitioner

[Signature]

ORDER

Counsels representing both the parties are present. Counsel for petitioners made submissions in part. For continuation, time is enlarged at request. Put up on 15.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)